

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No. 603 of 2009**

Monday, this the 7th day of December, 2009

**CORAM:**

Hon'ble Dr. K.B.S. Rajan, Judicial Member

Hon'ble Mr. K. George Joseph, Administrative Member

MM Joseph, S/o Late MP Mathai, aged 51 years,  
 Assistant Garrison Engineer(B/R), Mundamveli,  
 Garrison Engineer (I)NW(S) Kochi, residing at  
 Manathara House, D/No 599/1, Green Garden Lane,  
 Ollukkara PO, Thrissur, 680655.

Applicant

(By Advocate – Mr. R. Sreeraj)

**V e r s u s**

1. Union of India represented by its Secretary to the Government of India, Ministry of Defense, New Delhi.
2. The Engineer in Chief, Military Engineer Services, E-in-C's Branch, Integrated Head Quarters of Ministry of Defense (army), New Delhi-11.
3. The Chief Engineer, Military Engineer Services, Southern Command, Pune.
4. The Chief Engineer (Naval Works), Military Engineer Services, Naval Base, Kochi-4.
5. The Garrison Engineer (I)(NW) North, Military Engineer Services, Naval Base, Kochi-4.

Respondents

(By Advocate – Mr. Sunil Jacob Jose, SCGSC)

The application having been heard on 07.12.2009, the Tribunal on the same day delivered the following:

ORDER

By Hon'ble Dr. K.B.S. Rajan, Judicial Member -

In this OA, an interim order was passed directing the respondents to continue the applicant in the promotional post where after a reversion order was passed by the respondents which now stands cancelled. As such, there may not be any apprehension in the mind of the applicant that he would be reverted. The OA can thus be closed as no grievance survives. However, if there is any valid reason for effecting reversion of the applicant, reversion shall not be made save by giving due notice to the applicant and calling for his representation. A minimum of 15 days shall be there to enable the applicant to make a representation.

2. With the above observation the OA is closed.



(K. GEORGE JOSEPH)  
ADMINISTRATIVE MEMBER



(K.B.S. RAJAN)  
JUDICIAL MEMBER

"SA"